

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No.14 of 2020

IN THE MATTER OF:

Alkem Laboratories Ltd. & Ors.

...Appellants

Versus

Competition Commission of India & Ors.

...Respondents

For Appellant:

Shri Aman Singh Baroka, Shri Manas Kumar Chaudhari and Shri Sagardeep Rathi, Advocates

For Respondents:

**Ms. Samapika Biswal and Ms. Manmeet Arora, Advocates (R-1)
Dr. Navdeep Singh Sohag, Deputy Director (CCI)
Shri Nakul Mohta and Shri Mohit Prasad, Advocate (R-2)**

With

Competition Appeal (AT) No.16 of 2020

IN THE MATTER OF:

Macleods Pharmaceuticals Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

For Appellant:

Shri Rishad A Chowdhury and Ms. Madhurika Ray, Advocates

For Respondents:

**Ms. Samapika Biswal, Advocate (R-1)
Dr. Navdeep Singh Sohag, Deputy Director (CCI)
Riddhiman Chatterji and Shri Raunak Bhattacharyya, Advocates (R-2)
Shri Sunder Ramanathan and Shri Ishaan Chakrabarti, Advocates (R-3)
Shri Nakul Mohta and Shri Mohit Prasad, Advocates (R-8)
Shri Bharat Monga, Advcoate (R-9)
Shri Subrata Sadhukaran, Advocate (R-10)**

**Ms. Pradipta Dhar, Advocate (R-11)
Ms. Archana Sahadeva and Ms. Neha Tandon,
Advocates (R-12)**

With

Competition Appeal (AT) No.21 of 2020

IN THE MATTER OF:

Rajendra Agarwal

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

For Appellant:

**Ms. Archana Sahadeva and Ms. Neha Tandon,
Advocates**

For Respondents:

**Ms. Samapika Biswal, Advocate (R-1)
Dr. Navdeep Singh Sohag, Deputy Director (CCI)
Riddhiman Chatterji and Shri Raunak
Bhattacharyya, Advocates (R-2)
Shri Rishad A. Chowdhury and Ms. Madhurika
Ray, Advocates (R-3)
Shri Sunder Ramanathan and Shri Ishaan
Chakrabarti, Advocates (R-4)
Shri Nakul Mohta and Shri Mohit Prasad,
Advocates (R-9)
Shri Bharat Monga, Advcoate (R-10)
Shri Subrata Sadhukaran, Advocate (R-11)
Ms. Pradipta Dhar, Advocate (R-12)**

With

Competition Appeal (AT) No.23 of 2020

IN THE MATTER OF:

Rajeev Mishra

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

For Appellant: Shri Sunder Ramanathan and Shri Ishaan Chakrabarti, Advocates (R-3)

**For Respondents: Ms. Samapika Biswal, Advocate (R-1)
Dr. Navdeep Singh Sohag, Deputy Director (CCI)
Riddhiman Chatterji and Shri Raunak Bhattacharyya, Advocates (R-2)
Shri Rishad A. Chowdhury and Ms. Madhurika Ray, Advocates (R-3)
Shri Nakul Mohta and Shri Mohit Prasad, Advocates (R-8)
Shri Bharat Monga, Advocate (R-9)
Shri Subrata Sadhukaran, Advocate (R-10)
Ms. Pradipta Dhar, Advocate (R-11)
Ms. Archana Sachdeva and Ms. Neha Tandon, Advocates (R-12)**

ORDER
(Virtual Mode)

07.04.2021 The learned Counsel for Competition Commission of India (CCI – in short) submits that CCI would not be filing any Reply in this group of matters.

All the other Respondents who have not filed Reply, may file their Replies within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List these Appeals ‘for admission (after Notice) hearing’ on 19th May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md